

McD. Mohanty  
B.N. Biswal  
K. Leaka

(C)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No.....1995

N. M. Swain.....Applicant (s)

Versus

Union of India & Others.....Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	12/1/95	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;"><i>Swain</i></p> <p style="text-align: center;">Reg. No.</p> <p>Heard. Shri D. Mohanty, learned counsel for the applicant and Shri Ashok Mishra, learned Addl. Standing Counsel (Central) for the respondents.</p> <p>It is mentioned by Shri Mohanty that the post of E.D.D.A. in Balugaon E.D.B.O. under Nayagarh Sub-Division in Puri Postal Division has remained unfilled after the retirement of Shri Bhikari Swain with effect from 1.1.1993. It is also added that the applicant Shri N.M. Swain has gained some experience while working as a substitute for his father when the latter was in service.</p> <p>If the above facts are correct and if the process of selection has already been taken a decisive stage, the S.S.P. Puri Division may have the case of the present application also considered along with others sponsored by the employment exchange or from open market by public notification, provided that the applicant makes a proper application</p> <p style="text-align: right;">for Registration.</p> <p style="text-align: right;">12/1/95 Registration</p> <p style="text-align: right;">for Admission</p>	<p style="text-align: center;">J.P.O. of B.S.D. 23 filed.</p> <p style="text-align: center;">12/1/95</p> <p>In this application w/f 19, the applicant has prayed for a direction to give application to the applicant for the post of E.D.D.A.</p> <p style="text-align: right;">12/1/95</p>

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(c)

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Serial No. of Order	Date of Order	Order with Signature	Office note as to action ( if any ) taken on order
...113.1.95		<p>within one week from to-day. The application is thus disposed of. No costs.</p> <p><i>S. A. M.</i> MEMBER (ADMINISTRATIVE)</p>	<p>05-DO-1 dt-13-1-95</p> <p>A copy of order dt-13-1-95 may be given to Mr. D. McHenry Adv. for the petitioners. The same copy of order alongwith application copy may also be given to Mr. Ashok Misra, Secy.</p> <p><i>S. A. M.</i> <i>Chunilal</i> 17-1-95 S.O.</p> <p>Received copy of order Khageswaran (Adv.) 18-1-1995.</p> <p>Received copy of order dt-13-1-95 alongwith petition copy on behalf of Mr. Ashok Misra Esq. A. K. Roy 23-1-95.</p>